

सरकार प्रति व्यक्ति कितना चावल तथा चीनी सप्लाई कर रही है और किस दर पर ;

(ख) जम्मू तथा काश्मीर सरकार लोगों को चावल तथा चीनी किस दर पर बेचती है ; और

(ग) केन्द्रीय सरकार उत्तर प्रदेश और बिहार को चावल तथा चीनी कितनी मात्रा में तथा किन दरों पर सप्लाई कर रही है ?

छाद्य, कृषि, सामुदायिक विकास तथा सहकार मंत्रालय में राज्य मंत्री (श्री अन्नासाहिब शिन्दे) : (क) चावल और चीनी की सप्लाई प्रतिव्यक्ति के आधार पर नहीं की जाती है। जम्मू तथा काश्मीर को चावल की सप्लाई राज्य सरकार की वितरण सम्वन्धी आवश्यकताओं, अन्य कमी वाले क्षेत्रों की जरूरतों को भी ध्यान में रख कर केन्द्र के पास उपलब्ध के आधार पर की जाती है। जम्मू तथा काश्मीर को केन्द्रीय पूल से दिये जाने वाले मध्यम किस्म के चावल का मूल्य पठानकोट तक रेल पर निष्पार 102 रुपये प्रति क्विन्टल और मोटे चावल का 96 रुपये प्रति क्विन्टल है। राज्य सरकार को दी गयी चीनी का निकासी मूल्य 156 रुपये प्रति क्विन्टल है।

(ख) जम्मू तथा काश्मीर में उचित मूल्य की दुकानों पर बेचे जाने वाले चावल का खुदरा मूल्य इस प्रकार है :—

**मूल्य प्रति क्विन्टल**

श्रीनगर शहर	40.00 रुपये
घाटी के कस्बे	46.00 रुपये
जम्मू शहर	44.00 रुपये
जम्मू कस्बा	45.00 रुपये

जम्मू तथा काश्मीर में बेची जाने वाली चीनी के खुदरा मूल्य के बारे में इस समय केन्द्र के पास सूचना उपलब्ध नहीं है।

(ग) केन्द्रीय सरकार उत्तर प्रदेश को चावल सप्लाई नहीं कर रही है। बिहार को बहुत ही थोड़ी मात्रा में सप्लाई किया जाता है। उत्तर प्रदेश और बिहार को नियंत्रित

चीनी के आबंटित किये गये मासिक कोटे क्रमशः 10,603 और 5832 मीटरी टन थे। इन राज्यों को दी गयी नियंत्रित चीनी के निकासी मूल्य उत्तर प्रदेश के लिये 156.00 रुपये से 169.50 रुपये प्रति क्विन्टल के बीच है और बिहार के लिये 158 रुपये प्रति क्विन्टल है। ऊपर उल्लिखित चीनी के निकासी मूल्य डी-29 ग्रेड की चीनी के हैं।

**INSTITUTES UNDER INDIAN COUNCIL OF AGRICULTURAL RESEARCH**

2287. SHRI P. R. THAKUR : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) the total number of Class I, Class II, Class III and Class IV employees serving at present in the various Institutes/Centres functioning under the Indian Council of Agricultural Research;

(b) the number of Scheduled Castes and Scheduled Tribes among them, class-wise;

(c) whether the present representation of Scheduled Castes and Scheduled Tribes is considered adequate, and

(d) if not, the steps proposed to be taken to increase their representation ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) to (d). The requisite information is being collected and will be laid on the Table of the Lok Sabha in due course.

**TELEPHONE CONNECTIONS IN POONA**

2288. SHRI ANANTRAO PATIL : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether it is a fact that it is difficult to get a new telephone connection in Poona and if so, the reasons therefor;

(b) the number of applications pending with the D.T.E. and for how long; and

(c) whether Government propose to sanction one more Exchange to give relief to new applicants?

**THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI I. K. GUJRAL)** : (a) Yes. The telephone system of Poona City comprises of 2 exchanges and the equipment has been utilised to the maximum capacity. The Poona Main exchange has been expanded by 2,000 lines on 29-1-1968 and connections would now be given progressively as other ancillary stores are received.

(b) The number of applications pending with the Divisional Engineer, Telephones, is 4,964; the oldest application being dated July 1964.

(c) A 3,000 line exchange will be installed in the city. The building work for this has already commenced. It is also proposed to expand the Shivaji Nagar Exchange by 1,000 lines during the year 68-69.

#### MIGRANTS FROM EAST PAKISTAN

**2289. SHRIMATI JYOTSNA CHANDA** : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether Government propose to shift the migrants of East Pakistan from Cachar District to Dandakaranya and other places for their rehabilitation; and

(b) if so, when and whether cultivable land will be provided to them?

**THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI D. R. CHAVAN)** : (a) and (b). The question of shifting some families of migrant from East Pakistan who are now in camps in Assam including camps in the Cachar district, for settlement on cultivable land in Dandakaranya Project, is under consideration. Recently, the Minister of State for Rehabilitation,

Assam, accompanied by some representatives of the migrants, visited the Dandakaranya Project. Efforts are now being made by the State Government to persuade the migrant families in camps to move to Dandakaranya. If necessary and if they are willing, the migrant families will be settled in other agricultural rehabilitation projects also. Cultivable land and other facilities for rehabilitation will be provided to the migrant families.

#### POSTAL DIVISIONS FOR MIZO HILLS DISTRICT

**2290. SHRIMATI JYOTSNA CHANDA** : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether Government propose to establish a separate Postal Division in the District of Mizo Hills; and

(b) if so, when?

**THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI I. K. GUJRAL)** : (a) No such proposal is under consideration.

(b) Does not arise.

#### RELEASE OF SUGAR FOR OPEN MARKET SALE

**2292. SHRI M. N. REDDY** : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) the total quantity of sugar allotted and released for open sale by the Nizam sugar factory, Bodhan (Andhra Pradesh) up to the end of January, 1968;

(b) the total levy sugar acquired from this factory between October, 1967 and January, 1968; and

(c) the quantity of sugar released for open sale to this factory on various dates?

**THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE**